

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No.41/(MAH)/2016
CA No.

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

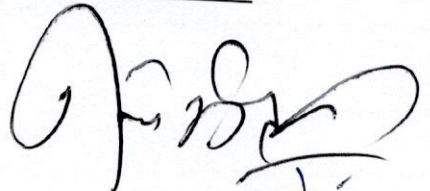
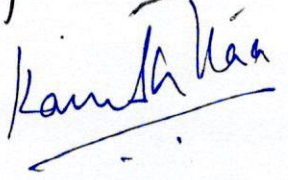
SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 24.11.2016

NAME OF THE PARTIES: Shri Nachiketa Rajpurohit

V/s.
M/s. Wifonic Technologies Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.


S. No.	NAME	DESIGNATION	SIGNATURE
2	Nachiketa Rajpurohit	petitioner (in person)	
	Kanishka Tyagi	Advocate for Respondent	

ORDER


C.P. No. 41/397-398/CLB/MB/MAH/2016

Ld. Counsel for both sides are present.

At the request of both the parties, list this matter for hearing on 19th December,
2016.


B.S.V. PRAKASH KUMAR
Member (Judicial)

Dated: 24.11.2016


V. NALLASENAPATHY
Member (Technical)